

**Daily Board**  
**Date 03.07-2020**  
**HHJ. Bharti Kale (C.R.15)**

<b>Sr.No.</b>	<b>Case No.</b>	<b>Parties</b>	<b>Stage</b>	<b>Next date</b>
1	POCSO 506/2014	MIDC p.stn. V/s. Pramod P. Nayak	Judgment	
2	POCSO 703/2019	Nagpada V/s. Chand Mumbark Khan	Hearing	
3	BA 248/20	Ajaj Anwar Ansari V/S. Byculla p.stn.	Say	
4	BA Exh-- in POCSO 385/20	Anilkumar Shrihari prasad V/S. Worli p.stn.	Say	
5	ABA 450/2020 in POCSO 736/19	Nasir Pyarmohammad Chauhan Vs. State Byculla Police Station	Hrg.	
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Sheristedar  
C.R. 15

